

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 255 of 2016
APPEAL NO. 256 OF 2016
APPEAL NO. 257 OF 2016
AND
APPEAL NO. 258 OF 2016

Dated: 30th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Torrent Power Ltd.

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. H.S.Jaggi
Mr. Hardik Luthra
Mr. Alok Shukla

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Nimesh Jha for R-1

ORDER

It is represented that pleadings are complete.

List these matters for hearing on **10.08.2017**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/kt